

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In partial modification of this office order No.Committee/Gaz./RACC/2025/1597-1682/C dated 16th January, 2026, the following Committee is hereby constituted at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Committee to Monitor & Supervise day to day progress of the Construction of the Courts on the 7 th Floor & also look into the Security Issues of 7 th Floor at Rouse Avenue District Court Complex, New Delhi,	Sh. Satish Kumar, Spl. Judge (PC Act) (CBI)	Chairperson
Sh. Murari Prasad Singh, Spl. Judge (PC Act)(CBI)		Member	
Sh. Paras Dalal, ACJM		Member	

The In-charge, Care Taking Branch, RACC, New Delhi is directed to assist the above mentioned Judicial Officers/Members of the said Committee.

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

(Dinesh Bhatt)

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

No.Committee/Gaz./RACC/2026/ 1999/C - 2083/C

Dated : 17/1/2026 at 5:00 PM

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi
5. The P.S. to the undersigned.
6. All the Branch In-charges, RACC, New Delhi.
7. The Executive Engineer(Civil) & (Electrical), PWD, RACC, New Delhi.
8. The In-charge, Court Security, RACC, New Delhi.
9. The Lockup In-charge, RACC, New Delhi.
10. The Police Chowki In-charge, RACC, New Delhi.

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.